

(b) if not, the reasons therefor;

(c) whether the modified Gadgil formula, in its present form, has failed to check social disparities and to promote regional development; and

(d) whether the Government propose to revise the existing Gadgil formula so as to bring all round development of all the regions ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) Per capita income is included as one of the criteria to account for backwardness of the State relative to the nation.

(c) The formula has favoured the relatively backward States by inclusion of the criteria of population, per capita income and special problems.

(d) In the National Development Council meeting held in October 1990, revision of the modified Gadgil formula was announced. However, as many States expressed reservations about that revision, it is proposed to place the entire issue before the National Development Council for a final decision.

MISUTILISATION OF FUNDS UNDER J.R.Y.

*75. SHRI RAM PUJAN PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether complaints have been received to the effect that a major portion of fund provided through Gram Pradhans for rural development under the Jawahar Rozgar Yojana is being misused; and

(b) if so, the steps taken/proposed to be taken by the Government to curb misuse of such funds ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY) :

(a) and (b) There are about 2.20 lakh Panchayats in the country. The funds are

given to all the Panchayats as Jawahar Rozgar Yojana (JRY) is being implemented throughout the length and breadth of the country.

A few complaints have been received by the Government of India regarding misuse of Jawahar Rozgar Yojana funds provided to Gram Pradhans. Considering the number of Panchayats involved in implementation of the Yojana in the country, number of complaints regarding misuse of JRY funds by the Gram Pradhans are relatively very few. Whenever such complaints are received in the Ministry of Rural Development, they are referred to the concerned State Governments for appropriate remedial action.

The implementation of the Jawahar Rozgar Yojana is closely supervised and monitored by the authorities at the block, district and State headquarters in each State. The guidelines provide that each of the State Government should draw schedule of instructions prescribing minimum number of field visits for each supervisory level functionary from State down to block level.

Each of the State Governments, in addition, have their own system of checks and balances for proper control of grants given to the Panchayats as provided in their own Acts/Rules/Manual.

These measures prevent the possibility of misuse of grants by the Gram Pradhans/Sarpanches.

T.V. SECOND CHANNEL IN STATE CAPITALS

*76. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Union Government have any plans to set up second channels in T.V. Kendras in all State capitals including Trivandrum; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) and (b) Separate Local Channels, commonly known as Second Channel TV Service, are already available at four cities of Delhi, Bombay, Madras and Calcutta. Introduction of similar facility in other cities including Trivandrum depends upon the availability of resources after the Eighth Plan is finalised.

NEW SUGAR UNITS FOR MAHARASHTRA

*77. SHRI ASHOK ANANDRAO DESMUKH : Will the Minister of FOOD be pleased to state :

(a) whether 28 new sugar units are likely to be set up in Maharashtra; and

(b) if so, the details of locations, estimated cost and capacity of each unit ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) and (b) As on 30-6-1991, there are 38 Letters of Intent issued for establishment of new sugar factories pending implementation in the State of Maharashtra. The estimated project cost of a new sugar plant of 2500 TCD as assessed by the Central Financing Institutions is about Rs. 33 crores. The details of location and capacity of the above pending Letters of Intent are given in the attached Statement.

STATEMENT

Letters of intent issued for establishment of new sugar factories in the state of Maharashtra

Sl. No.	Name with Location	Position as on 30-6-1991.	
		Date of LOI	Capacity in TCD
1	2	3	4
1.	Shri Sant Muktabai SSK Ltd., Kund, Teh. Fdlabad, Distt. Jalgaon.	11-2-88	2500
2.	Amba SSK Ltd., Anajagaon (Surji), Distt. Amravati.	14-3-88	2500
3.	M/s. Shivshakti Ajwasi and Mahasurugiya SSK Ltd., Puhurjira, Teh. Shegaon, Distt. Buldhana.	31-8-88	2500
4.	Shri Namdevrao B. Gadekar Deogiri SSK Ltd., At Phulambri, Distt. Aurangabad.	1-12-88	2500
5.	M/s. Shri Sant Damaji SSK Ltd., Suranandagi, Tal. Mangalvedhe Distt. Solapur.	3-4-89	2500
6.	M/s. Ramganesb Gadkari SSK Ltd., At Saoner, Distt. Nagpur.	3-4-89	2500
7.	Shri Kondeshwar SSK Ltd., At Badnera, Distt. Amravati	3-4-89	2500
8.	Dr. Wamanrao Ramkrishna Akola Zilha SSK, At Village Srikale, Distt. Akola	3-4-89	2500
9.	The Vidarbha Shetkari SSK Ltd., At Mohgaon, Distt. Nagpur.	3-4-89	2500
10.	Shri Shankar Shetkari SSK Ltd., At Village Mangrul, Distt. Yavatmal.	26-4-89	2500
11.	M/s. Sindkhega SSK Ltd., At Degaon, Teh. Sindkheda, Distt. Dhulia.	23-6-89	2500
12.	M/s. Ajra Shetkari SSK Ltd., At Amboli, Tal. Sawantwadi, Distt. Sindhudurga.	10-7-89	2500